

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

TUESDAY, THE 12TH DAY OF MAY,2020/22ND VAISAKHA, 1942

W.P(C) NO. 9850 OF 2020

PETITIONER:

SHIJU.K. PAUL, AGED 43,
S/O. PAULOSE, KAKKADAN HOUSE,
MALAYIDAMTHURUTH.P.O., MALAYIDAMTHURUTH,
ERNAKULAM, PIN - 683561.

BY ADVOCATES:

SRI. R.T. PRADEEP
SRI. V. VIJULAL
SRI. BINDUDAS M
SRI. K.C. HARISH

RESPONDENTS:

1. DISTRICT REGISTRAR (GENERAL),
DISTRICT REGISTRAR (GENERAL) OFFICE,
3RD FLOOR, C.C. 40/1017, PERUMBILLY BUILDING,
OPPOSITE TO MAHARAJA'S COLLEGE GROUND,
HEAD OFFICE.P.O., ERNAKULAM, PIN : 682 011.
2. ST. MARY'S CHARITABLE SOCIETY,
REPRESENTED BY ITS GENERAL SECRETARY,
THAMARACHAL - KIZHAKKAMBALAM,
KIZHAKKAMBALAM.P.O., ERNAKULAM, PIN : 683 562.
3. JACOB.C. MATHEW, GENERAL SECRETARY,
ST. MARY'S CHARITABLE SOCIETY,
THAMARACHAL - KIZHAKKAMBALAM,
KIZHAKKAMBALAM.P.O., ERNAKULAM, PIN : 683 562.
4. REV. FR. DANIEL THATTARAYIL,
PRESIDENT, ST. MARY'S CHARITABLE SOCIETY,
THAMARACHAL - KIZHAKKAMBALAM,
KIZHAKKAMBALAM.P.O., ERNAKULAM, PIN : 683 562.
5. P.M. SLEEBA, TREASURER,
ST. MARY'S CHARITABLE SOCIETY,
THAMARACHAL - KIZHAKKAMBALAM,
KIZHAKKAMBALAM.P.O., ERNAKULAM, PIN : 683 562.

BY GOVERNMENT PLEADER SRI.K.P.HARISH

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 12.05.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Admit.

2. The learned Government Pleader takes notice for R1. Issue notice by speed post to R2 to R5. The petitioner shall also endeavour to serve notice to R2 to R5 by email/ whatsapp message indicating that the matter is posted for further consideration on 18.05.2020.

List this matter in the admission list on 18.05.2020.

**GOPINATH P.
JUDGE**

ncd

APPENDIX**PETITIONERS' EXHIBITS**

<u>EXHIBIT-P1</u>	TRUE COPY OF THE CERTIFICATE OF REGISTRATION OF 2 ND RESPONDENT SOCIETY DATED 11.10.1995.
<u>EXHIBIT-P2</u>	TRUE COPY OF THE BYE-LAWS OF 2 ND RESPONDENT REGISTERED UNDER SECTION 5 OF THE ACT WHICH IS NIL DATED.
<u>EXHIBIT-P3</u>	TRUE COPY OF THE NOTICE DATED 6.4.2018 FOR THE MEETING PURPORTED TO HAVE BEEN HELD ON 24.9.2018 BY 3 RD RESPONDENT.
<u>EXHIBIT-P4</u>	TRUE COPY OF THE PROCEEDINGS OF THE MEETING HELD ON 24.9.2018 FOR AMENDING THE BYE-LAWS.
<u>EXHIBIT-P5</u>	TRUE COPY OF THE REGISTRATION OF AMENDED BYE-LAWS BY 1 ST RESPONDENT DATED 18.2.2019.
<u>EXHIBIT-P6</u>	TRUE COPY OF THE REPRESENTATION DATED 30.8.2019 BY PETITIONER ALONG WITH ANOTHER MEMBER BEFORE 1 ST RESPONDENT.
<u>EXHIBIT-P7</u>	TRUE COPY OF THE ACKNOWLEDGEMENT DATED 30.8.2019 BY THE OFFICE OF 1 ST RESPONDENT AS REGARD RECEIPT OF EXHIBIT-P6.
<u>EXHIBIT-P8</u>	TRUE COPY OF THE NOTICE DATED 6.3.2020 BY 3 RD RESPONDENT SCHEDULING THE ANNUAL GENERAL BODY MEETING ON 3.5.2020 FOR THE PURPOSE OF ELECTION.
<u>EXHIBIT-P9</u>	TRUE COPY OF THE NOTICE DATED 20.4.2020 INDEFINITELY ADJOURNING THE ELECTION BY 3 RD RESPONDENT.